

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 1**

ITEM No 102  
CP(IB) 59 of 2019

**Order under Section 7 IBC**

**IN THE MATTER OF:**

IDBI Bank Ltd  
V/s  
Doshion Pvt Ltd

.....Applicant

.....Respondent

**Order delivered on ..17/08/2021**

**Coram:**

Madan B. Gosavi, Hon'ble Member(J)  
Virendra Kumar Gupta, Hon'ble Member(T)

**PRESENTS:**

For the Applicant : Adv. Mr. Akshat Khare  
For the Respondent : Adv. Mr. Shashvata U Shukla

**ORDER**

This application is filed under Section 7 of Insolvency and Bankruptcy Code, 2016.  
Pleadings are complete and they are available on e-portal.  
Matter stands adjourned for hearing on 24.08.2021.

  
(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)

  
(MADAN B GOSAVI)  
MEMBER (JUDICIAL)